

RESUME OF WORK DONE BY LOK SABHA**(THIRTEENTH LOK SABHA- EIGHTH SESSION, 2001)
(19th November to 19th December, 2001)****PREFACE****CONTENTS**

1. Duration of Session
2. Adjournment Motion
3. **BILLS**
 - (i) Government Bills
 - (ii) Bills referred to Standing Committees
 - (iii) Private Members+IBk- Bills
4. Calling Attention
5. **COMMITTEES**
 - (i) Financial Committees
 - (ii) Standing Committees
 - (iii) Committees other than Financial and Standing Committees
6. Divisions
7. **FINANCIAL BUSINESS**
 - (i) Railway Budget
 - (ii) General Budget
 - (ii) Budget in respect of State of Manipur
8. Leave of Absence
9. **MOTIONS**
 - (i) Motions under Rules 191 and 342
10. Oath or Affirmation
11. Obituary Reference
12. Papers laid on the table
13. Petitions
14. **QUESTIONS**
 - (i) Starred
 - (ii) Short Notice

- (iii) Unstarred
- (iv) Half-an-Hour discussions arising out of answers to questions

15. Resignation by Members

16. RESOLUTIONS

- (i) Resolution placed before the House by the Speaker
- (ii) Statutory Resolutions
- (iii) Private Members+IBk- Resolutions

17. Short Duration Discussions (Rule 193)

18. Speaker/Deputy Speaker/Chairman announcements/Observations/References/Rulings

19. STATEMENTS

- (i) Statements made/laid by Ministers under Rule 372
- (ii) Matters under Rule 377 +IBQ- Position regarding receipt of replies from Ministers concerned
(as on 05.02.2002)
- (iii) Statement showing time spent on disorderly scenes/interruptions in the House during Eighth Session of Thirteenth Lok Sabha
- (iv) Statement indicating matters raised after Question Hour and before taking up the listed business and time taken thereon

20. Statement Showing Time Taken on Various Kinds of Business

P R E F A C E

This Publication contains a brief resume of work done in the Thirteenth Lok Sabha during the Eighth Session, i.e. from 19th November to the 19th December, 2001.

G.C.MALHOTRA
Secretary-General

1. DURATION OF SESSION

Date of Commencement	:	*19 November, 2001
Date of Adjournment <i>Sine die</i>	:	** 19 December, 2001#
Date of Prorogation	:	21 December, 2001
Total Number of days of Session	:	31 Days
Number of actual sittings	:	21 Days
Number of Hours of sittings	:	74 hours 37 mts.

* The first sitting commenced with the playing of National Anthem.

** The session was scheduled to conclude on 21 December, 2001. However, as per decision taken in the meeting of H.S. With Leaders of parties in Lok Sabha on 19 December, 2001, the Lok Sabha was adjourned *sine die* on 19 December, 2001

The last sitting ended with the playing of National Song

2. ADJOURNMENT MOTION BROUGHT BEFORE THE HOUSE

Subject	Names of the Members who had tabled notices	Date on which brought before the House	Time Taken H-M	Remarks
Recent intrusion by VHP activists into the Ayodhya Shrine in violation of Supreme Court directive	Shri Ramji Lal Suman Dr. Raghuvansh Prasad Singh Shri Hannan Mollah shri Rupchand Pal Shri G.M. Banatwalla Shri Priya Ranjan Dasmunsi Col. (Retd) Sona Ram Choudhary Prof. (Retd) I.G. Sanadi Shri Mulayam Singh Yadav Shri Moinul Hassan Shri Basudeb Acharia Shri Somnath Chatterjee Shri K. Suresh Shri Saiduzzama Shri Rajo singh Shri Paban Singh Ghatowar Shri Dayabhai V. Patel Shri Santosh Mohan Dev	20.11.2001	0.04	After informing the House, the Speaker withheld his consent to the motion.

3. BILLS

(I) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of Discussion in Lok Sabha	Time Taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1.	The National Commission for Safai Karamcharis (Amendment) Bill, 2001	20.11.2001	-	23.11.2001 (Consideration and passing)	0-53	-	-	Passed
2.	The Cine-Workers Welfare Fund (Amendment) Bill, 2000	13.12.2000 (Earlier Session)	-	20.11.2001 (Consideration and passing)	0-45	3	3	Passed, as amended
3.	The Explosive Substances (Amendment) Bill, 2001 <i>as passed by Rajya Sabha</i>	-	22.11.2001	29.11.2001 4.12.2001 (Consideration and passing)	01-58	-	-	Passed
4.	*The Companies (Third Amendment) Bill, 2001	22.11.2001	-	26.11.2001 29.11.2001 (Consideration and passing)	01-15\$	1	1	Passed, as amended
5.	**The Constitution (Ninety-Second Amendment) Bill, 2001	26.11.2001	-	28.11.2001 (Consideration and passing)	02-34	1	1	Passed, as amended
6.	***The Constitution (Ninety-Third Amendment) Bill, 2001	26.11.2001	-	28.11.2001 (Consideration and passing)	03-54	17	1	Passed, as amended
7.	The Essential Services (Maintenance) Ordinance Repeal Bill, 2001	26.11.2001	-	29.11.2001 (Consideration and passing)	0-12	-	-	Passed
8.	The Indian Succession (Amendment) Bill, 2001 <i>as passed by Rajya Sabha</i>	-	4.12.2001	-	-	-	-	Pending

9.	The Tea Districts Emigrant Labour (Repeal) Repealing Bill, 2001 <i>as passed by Rajya Sabha</i>	-	4.12.2001	-	-	-	-	Pending
10.	The St. John Ambulance Association (India) Transfer of Funds (Repeal) bill, 2001 <i>as passed by Rajya Sabha</i>	-	4.12.2001	-	-	-	-	Pending
11.	The Appropriation (Railways) No. 4 Bill, 2001	4.12.2001	-	4.12.2001 (Consideration and passing)	0-02	-	-	Passed
12.	The Appropriation (Railways) No. 3 Bill, 2001	4.12.2001	-	4.12.2001 (Consideration and passing)	0-02	-	-	Passed
13.	The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2001, <i>as passed by Rajya Sabha</i>	-	5.12.2001	-	-	-	-	Pending
14.	The Appropriation (No. 4) Bill, 2001	5.12.2001	-	5.12.2001 (Consideration and passing)	0-02	-	-	Passed
15.	The Jute Manufactures Cess (Amendment) Bill, 2001	7.12.2001	-	-	-	-	-	Pending
16.	The Manipur Appropriation Bill, 2001	10.12.2001	-	10.12.2001 (Consideration and passing)	0-02	-	-	Passed
17.	The All India Institute of Medical Sciences (Amendment) Bill, 2001 <i>as passed by Rajya Sabha</i>	-	18.12.2001	-	-	-	-	Pending

*The Short Title of the Bill was changed to the Companies (Amendment) Bill, 2001 through an amendment to Clause 1.

\$ Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Companies (Amendment) Ordinance, 2001 (No. 7 2001) promulgated by the President on 23 October, 2001.

** The Short Title of the Bill was changed to the Constitution (Eighty-fifth Amendment) Bill, 2001 through an amendment to Clause 1.

*** The Short Title of the Bill was changed to the Constitution (Eighty-sixth Amendment) Bill, 2001 through an amendment to Clause 1.

SUMMARY

1. Bills pending at the end of the last Session	31
2. Bills introduced	10
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	6
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	11
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills - part discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	1
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committee by Chairman/Speaker	1
18. Bills reported by Standing Committees	10

19. Bills pending at the end of Eighth Session of Thirteenth Lok Sabha

36

(ii) Bills Referred to the Standing Committees and Presentation/laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee Date of Reference	Date of presentation/ laying of reports	Remarks
1.	The Code of Civil Procedure (Amendment) Bill, 2000	20.12.2000 (RS)	Chairman	Home Affairs (4.12.2001)	20.11.2001	Pending in Rajya Sabha
2.	The Fiscal Responsibility and Budget Management Bill, 2000	20.12.2000 (LS)	Speaker	Finance (27.12.2001)	23.11.2001	Pending in Lok Sabha
3.	The Negotiable Instruments (Amendment) Bill, 2000	24.7.2001 (LS)	Speaker	Finance (27.2.2001)	23.11.2001	Pending in Lok Sabha
4.	The Consumer Protection (Amendment) Bill, 2001	26.4.2001 (RS)	Speaker	Food, civil Supplies and Public Distribution (14.5.2001)	28.11.2001	Pending in Rajya Sabha
5.	The Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Bill, 2000	19.12.2001 (LS)	Chairman	Transport and Tourism (6.2.2001)	28.11.2001	Pending in Lok Sabha
6.	The Biological Diversity Bill, 2000	15.5.2000 (LS)	Chairman	Science and Technology, Environment and Forests (28.6.2000)	4.12.2001	Pending in Lok Sabha
7.	The Cigarettes and Other Tobacco Products (Prohibition of advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Bill, 2001.	7.3.2001 (R.S.)	Chairman	Human Resource Development (12.3.2001)	5.12.2001	Pending in Rajya Sabha
8.	The Representation of the People (Amendment) Bill, 2001	5.12.2001 (RS)	Chairman	Home Affairs (9.12.2001)	-	Pending with Committee
9.	The Lotteries (Prohibition) Bill, 1999	23.12.1999 (RS)	Chairman	Home Affairs (16.2.2000)	12.12.2001	Pending in Rajya Sabha
10.	The North-Eastern Council (Amendment) Bill, 1998.	8.12.1998 (RS)	Chairman	Home Affairs (13.8.2001)	12.12.2001	Pending in Rajya Sabha
11.	The Participation of Workers in	30.5.1990	Speaker		18.12.2001	Pending in

Management	(R.S.)				Rajya Sabha
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* The Bill was referred to the Standing Committee on Labour and Welfare of the 10th, 11th & 12th Lok Sabha. The Committee could not present their reports before the dissolution of the respective Lok Sabha and therefore the Bill again referred to the Committee on 21.2.2000.

(iii) Private Member's Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken	No. of amendments tabled	No. of amendments carried	Progress
1.	The Provision of Communication Facilities in Every Village Bill, 2001 by Shri Ramdas Athawale, M.P.	23.11.2001	-	-	-	-	-	Pending
2.	The Slums and Jhuggi-Jhopri Areas (Basic Amenities and Clearance) Bill, 2001 by Shri Ramdas Athawale, M.P.	23.11.2001	-	-	-	-	-	Pending
3.	The Uniform Education Bill, 2000 by Shri Y.S. Vivekananda Reddy, M.P.	23.11.2001	-	-	-	-	-	Pending
4.	The Provision of Employment Bill, 2001 by Shri Y.S. Vivekananda Reddy, M.P.	23.11.2001	-	-	-	-	-	Pending
5.	The Crop Insurance Bill, 2001 by Shri Y.S. Vivekananda Reddy, M.P.	23.11.2001	-	-	-	-	-	Pending
6.	The Constitution (Amendment) Bill, 2001 (<i>Insertion of new article 21A</i>)	23.11.2001	-	-	-	-	-	Pending
7.	The Girls (Free and Compulsory Education) Bill, 2001 by Shri G.S. Basavaraj, M.P.	23.11.2001	-	-	-	-	-	Pending
8.	The Voluntary Organisation (Regulation Bill, 2001 by Dr. v. Saroja, M.P.	23.11.2001	-	-	-	-	-	Pending
9.	The Indian Penal Code (Amendment) Bill, 2001 (<i>Amendment of section 375</i>) by Dr. V. Saroja, M.P.	23.11.2001	-	-	-	-	-	Pending
10.	The Cinematograph (Amendment) Bill, 2001	23.11.2001	-	-	-	-	-	Pending

	(Amendment of section 5B) by Dr. V. Saroja, M.P.							
11.	The Constitution (Amendment) Bill, 2001 (<i>Insertion of new articles 22A and 22B</i>) by Dr. V. Saroja, M.P.	23.11.2001	-	-	-	-	-	Pending
12.	The Custodial Crimes (Prevention, Protection and Compensation) Bill, 2001 by Shri G.M. Banatwalla, M.P,	23.11.2001	-	-	0-10 taken during introduction of Bills at Sl. No. 1 to 12	-	-	Pending
13.	The Scheduled Castes and the Scheduled Tribes (Reservation in Services) Bill, 2000 by Shri Pravin Rashtrapal, M.P.	20.4.2001	-	27.7.2001 10.8.2001 24.8.2001 (Seventh Session) 23.11.2001	1-52 (excluding 4 hours and 40 mts. taken during seventh session)	-	-	Bill was negatived on 23.11.2001
14.	The Constitution (Amendment) Bill 2000 (Substitution of new Scheduled for Seventh Schedule) by Shri Vaiko, M.P.	10.8.2001	-	23.11.2001	0-29	3	-	Discussion on the motion for consideration not concluded Pending

SUMMARY

1. Bills pending at the end of the last Session	224
2. Bills introduced	12
3. Bills withdrawn	NIL
4. Bills negatived	1
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 2511 of Bulletin-Part II, dated 3.1.2002	235

4. CALLING ATTENTION

Sl. No.	Subject	Name of member who called attention	Name of Minister Date when taken up	Time Taken H-M
1.	Situation arising out of influx of religious minorities from Bangladesh to India and steps taken by the Government in regard thereto	Shri Priya Ranjan Dasmunsi	Shri L.K. Advani 4.12.2001	0-31
2.	*Situation arising due to denial of a financial package to the Government of Bihar by Central Government	Shri Prabhunath Singh	Smt. Vasundhara Raje 11.12.2001	0-05

* Due to interruptions in the House, no clarificatory questions could be asked.

5. COMMITTEES

(I) Financial Committees

Sl. No.	Name of Committee	Date of Constituion	No. of Sittings	Duration H-M	Average percentage of attendance by members	Study Tours/ Local Visits Under taken	Reports Presented Original Action taken	Remarks
1.	Committee on Estimates	01.05.2001	2	3-40	31.6%	Weekend tour of Study Group to Mount Abu on 8th and 9th December, 2001	- 1*	-
2.	Committee on Public Undertakings	01.05.2001	2	1-35	32%	-	@6 -	@Study Tour Reports
3.	Committee on Public Accounts	27.4.2001	4	3-00	41%	-	4 -	-

*7th Report on Action taken by Government on the recommendations contained in the 4th Report of Estimate committee (13th LS) on Ministry of Finance (Deptt. of Economics Affairs - Banking Division) regarding "Role of Public Sector Banks in Self Employment Schemes including PMRY" presented on 12.12.2001.

(II) Standing Committees

Sl.No.	Name of Committee	Date of Constitution	No. of sitting	Duration H-M	Average percentage of attendance by members	Study/Tours/Local Visits Undertaken	Reports Presented Original-Action Taken	Remarks
1.	Committee on Agriculture	01.01.2001	2	1-35	33.72%	-	- -	
2.	Committee on Defence	01.01.2001	-	-	-	-	2 1	Action taken statement laid on the Table.
3.	Committee on Energy	01.01.2001	2	1-15	40%	-	2 6	Adopted by Committee on 12th and 18th December,2001 but not presented
.	(i) Sub-committee on Atomic Rnergy	-	3	1-30	33%	-	-	
.	(ii) Sub-committee on Non Conventional Energy Sources	-	1	1-15	36%	-	-	-
.	(iii) Sub-committee on Action Taken Reports	-	1	0-30	36%	-	-	-
4.	Committee on External Affairs	01.01.2001	5	6-35	28.58%	-	-	-
5.	Committee on Finance	01.01.2001	-	-	-	-	2 -	Two Reports on Bills
6.	Committee on Food, Civil Supplies and Public Distribution	01.01.2001	1	1-00	34.24%	-	1 2	-
7.	Committee on Labour and Welfare	01.01.2001	3	2-30	14%	-	* 3	* One Report on Bills
8.	Committee on Petroleum	01.01.2001	2	2-30	35%	-	* 1	*4 Original Reports were

	and Chemicals (Main Committee)							presented to H.S. on 28.12.01
	<i>Sub-Committees/Study Group</i>							-
	(i) Petroleum		3	3-15	40%	-	-	-
	(ii) Fertilizers		2	1-30	42%	-	-	-
9.	Committee on Urban and Rural Development	01.01.2001	2	3-15	40.19%	-	1 -	-
	Sub Committee							
	Sub-Committee to examine the subject implementation of Part IX and IXA of the Consitution	05.03.2001	1	2-30	47.83%	-	1 -	-
10.	Committee on Information & Technology	01.01.2001	7	10-05	36.82%	-	-	-

(III) Committees other than Financial and Standing Committees

Sl.No.	Name of Committees	Date of Consitution	No. of sittings	Duration H-M	Average % of attendance by members	Study/Tours/ Local Visits Under taken	Reports Presented Original/ Action Taken	Remarks
1.	Business Advisory Committee	20.11.2001	5	2-15	53.33%	-	4 -	-
2.	Committee on Ethics	16.5.2000	-	-	-	-	-	*
3.	Committee on Absence of Members from the sittings of the House	16.1.2001	1	1-00	66.6%	-	1 -	-
4.	Committee on Government Assurances	16.1.2001	-	-	-	-	-	-
5.	Committee on Papers Laid on the Table	16.1.2001	1	0-45	7%	-	1 -	-
6.	Committee on Petitions	22.1.2001	4	5-50	60%	-	2 -	-
7.	Committee on Private Members' Bills and Resolutions	16.1.2001	4	3-0	48%	-	4 -	-
8.	Joint Committee on Offices of Profit	27.12.1999	-	-	-	-	-	-
9.	Committiee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2001	2	2-00	53%	-	2 1	One Tour Report
10.	Rules Committee	10.01.2001	-	-	-	-	1 -	-
11.	(i) House Committee	27.11.2001	1	1-00	74%	-	-	-

	(ii) Study Group of House Committee to examine unauthorised use of motor garages	05.12.2001	1	0-20	50%			
12.	Committee on Subordinate Legislation	30.01.2001	1	1-15	60%	-	2	1
13.	Joint Committee on Salaries and Allowances of Members of Parliament	01.03.2001	2	2-00	50%	-	1	-
14.	General Purposes Committee	-	-	-	-	-	-	-
15.	Railway Convention Committee	21.01.2000	2	2-00	50%	-	1	-
16.	Joint Committee on Food Management in Parliament House Complex	12.05.2000	-	-	-	-	-	-

* The First Report on 'Ethics related matter' which was presented by Hon'ble Chairman, Committee on Ethics to Hon'ble Speaker on 31.8.2001 was laid on the Table of the House by Shri Somnath Chatterjee, M.P. On 22.11.2001

6. DIVISIONS

S.No.	Date	Subject Matter	Breif question on whcih Division was sought	Final Result	Remarks
1.	28.11.2001	Constitution (Ninety-second Amendment) Bill, 2001 (Amendmnet of article 16) moved by Smt. Vasundhara Raje, Minister of State in the Minisrty of Personnel, Public Grievances and Pensions.	On the motion for consideration	Adopted Ayes:363 Noes: Nil Abst. 1	By Operating AVR-machine
2.	28.11.2001	-do-	On the motion for adopted of clause 2	Adopted Ayes:360 Noes: Nil Abst. Nil	-do-
3.	28.11.2001	-do-	On the motion for adoption of clause 1 as amended	Adopted Ayes:364 Noes: Nil Abst. Nil	-do-
4.	28.11.2001	-do-	On the motion for passing	Adopted Ayes:363 Noes: Nil Abst. Nil	-do-
5.	28.11.2001	Constitution (Ninety-third Amendment) Bill, 2001 (Insertion of new article for article 45 and amendment of article 51A) moved by Dr. Murli Manohar Joshi, Minister of Human Reosuce Development.	On the motion for Consideration	Adopted Ayes:351 Noes: Nil Abst. Nil	-do-
6.	28.11.2001	-do-	On the motion for adoption of amendment No. 9	Negatived Ayes: 109 Noes: 242 Abst. Nil	-do-

			to clause 2 moved by Shri Samik Lahiri M.P.		
7.	28.11.2001	-do-	On the motion for adoption of clause 2	Adopted Ayes:350 Noes: Nil Abst. Nil	-do-
8.	28.11.2001	-do-	On the motion for adoption of clause 3	Adopted Ayes:338 Noes: 6 Abst. Nil	-do-
9.	28.11.2001	-do-	On the motion for adoption of clause 3	Adopted Ayes:350 Noes: Nil Abst. 1	-do-
10.	28.11.2001	-do-	On the motion for adoption clause 1 as amended	Adopted Ayes:346 Noes: Nil Abst. Nil	-do-
11.	28.11.2001	-do-	On the motion for passing	Adopted Ayes:351 Noes: Nil Abst. Nil	-do-

7. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time taken
RAILWAY BUDGET			
Supplementary Demands for Grants (Railways) fro 2001-2002	28.11.2001	4.12.2000 *Discussion and voting on Supplementary Demands for Grants (Railways)	4-11
Demands for Excess Grants (Railways) for 1998-1999	28.11.2001	4.12.2001 *Discussion and voting on Demands for Excess Grants (Railways)	
GENERAL BUDGET			
Supplementary Demands for Grants in respect of Budget (General) for 2001-2002	29.11.2001	5.12.2001 Discussion and voting on Supplementary Demands for Grants (General)	4-53
MANIPUR BUDGET			
Budget (Manipur) for 2001-2002	5.12.2001	10.12.2001 General discussion. Discussion and voting on Demands for Grants	1-01

* Discussed together

8. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which Leave granted	Date when leave granted
1.	Shri S.B.P.K Satyanarayana Rao	10.08.2001 to 31.8.2001	19.12.2001
2.	Shri S.D.N.R. Wadiyar	19.11.2001 to 10.12.2001	19.12.2001
3.	*Shri Ashok Kumar Singh Chandel	06.08.2001 to 31.8.2001 and 19.11.2001 to 21.12.2001	19.12.2001
4.	*Dr. Nitish Sengupta	05.12.2001 to 21.12.2001	19.12.2001

* Initially, the period of the session was from 19.11.2001 to 21.12.2001. However, as Lok Sabha adjourned *Since-die* on 19.12.2001, leave granted to the members for 20 and 21 December, 2001 automatically lapsed.

9. MOTIONS

Motions Under Rules 191 and 342

-Nil-

MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received : 585

No. of motions admitted : 83

No. of motions discussed : Nil

No. of motions remained part-discussed : Nil

Total time taken : Nil

10. OATH AND AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/Affirmation	Language in which oath/Affirmation made	Date of Oath/Affirmation	Time Taken
1.	Shri Madhusudan D. Mistry	Sabarkanth/ Guajrat	Oath	English	19.11.2001	0-02
2.	Shri Kailash Meghwal	Tonk/Rajasthan	Oath	Hindi	19.11.2001	

11. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of obituary References	Time Taken
1*	Shri Samar Choudhury	10.9.2001	19.11.2001	
2*	Shri Madhavrao Scindia (sitting Member)	30.9.2001	-do-	
3.	Shri Y.S. Mahajan (Member, Fourth, Fifth, Seventh to Ninth Lok Sabha)	27.08.2001	-do-	time taken 0-27 minutes (for columns 1-12)
4.	Shri Pundlikrao Ramji Gawali (Member, Eleventh Lok Sabha)	13.09.2001	-do-	
5.	Shri K. Vijayabhaskara Reddy (Member, Sixth, Seventh and Ninth to Twelfth Lok Sabha)	27.09.2001	-do-	
6.	Shri Surendranath Dwivedy (Member, Second to Fourth Lok Sabha)	01.10.2001	-do-	
7.	Shri P.K. Deo (Member, Second to Sixth Lok Sabha)	08.10.2001	-do-	
8.	Shri B. Devarajan (Member, Sixth to Tenth Lok Sabha)	23.10.2001	-do-	
9.	Smt. Maragatham Chandrasekhar (Member, First, Third and Eighth to Tenth Lok Sabha)	26.10.2001	-do-	
10.	Shri P.K. Kodiyan (Member, Sixth to Tenth Lok Sabha)	28.10.2001	-do-	
11.	Shri Shyam Dhar Mishra (Member, Third Lok Sabha)	02.11.2001	-do-	

12.	Smt. Kamala Bahuguna (Member, Sixth Lok Sabha)	06.11.2001	-do-	
13.	References to terrorist attacks in New York and Washington, USA on 11 September, 2001 and on the Jammu & Kashmir Legislative Assembly Building in Srinagar on 1 October, 2001.			
14*.	Shri M.V. Chandrashekhara Murthy (Sitting member)	21.11.2001	21.11.2001	0-03
15.	Shri C.T. Dhandapani (Member, Fourth, Fifth and Seventh Lok Sabha)	28.10.2001	26.11.2001	0-03
16*.	Shri Vishno Datt Sharma (Sitting member)	27.11.2001	27.11.2001	0-04
17.	Chaudhri Nihal Singh Taxak (Member, Constituent Assembly)	08.10.2001	04.12.2001	0-01
18.*	Reference to the terrorist attack on Parliament House and to the victims who laid down their lives during terrorist attack.	13.12.2001	14.12.2001	0-04
19.	Shri Gudivada Gurunadha Rao (Member, Twelfth Lok Sabha)	22.11.2001	18.12.2001	
20.	Shri Haroobhai Mehta (Member, Eighth Lok Sabha)	01.12.2001	-do-	
21.	Shri Manga ram Premi (Member, Seventh, Tenth and Eleventh Lok Sabha)	11.12.2001	-do-	
22.	Shri Arangil Sreedharan (Member, Fourth Lok Sabha)	13.12.2001	-do-	
23.	Reference to the victims who laid down their lives during terrorist attack on Parliament House	13.12.2001	-do-	time taken 0-27 minutes (for columns 19-23)

*House was adjourned for the day without transaction any business.

12. PAPERS LAID ON THE TABLE

(A) By Government 1337
(B) By Private Members -Nil-

13. PETITIONS

Petitions presented by Members Nil

14. Questions

(i) Starred Questions

(a) Number of Questions put down in Question Lists for oral answers

420*

(b) Number of Questions orally answered

38

(ii) Short Notice Questions

(a) Number of Questions put down in Short Notice Question List

Nil

(b) Number of Short Notice Question orally answered

Nil

(c) Number of Short Notice Question laid on Table of the House

Nil

(iii) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers

4657**

(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer

or the Member was absent

5057

(iv) Half-an-hour discussion arising out of answers to question during the Eighth session of Thirteenth Lok Sabha Nil

*Including 1 Question withdrawn from Starred List of Questions.

**Including 3 Questions deleted from Unstarred List of Questions.

15. Resignation by Member

Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
Shri Tarun Gogoi	Assam	Kaliabor	25.09.2001	Resigned on 24.09.2001, consequent upon his election to Assam Legislative Assembly. Announcement was made in the House on 20.11.2001

16. RESOLUTIONS

(I) Resolution placed before the House by the Speaker

Subject	Date of placement before the House	Time Taken H-M	Ministry/ Department concerned	Remarks
"This House condemns the cowardly terrorists attack on the Parliament House on 13th	14.12.2001	0-04	Home	Unanimously adopted

<p>December, 2001. The cult of violence and hatred promoted by senseless elements having no faith in democratic institutions has claimed seven innocent lives. Such attacks reinforce our determination to fight the evil of terrorism. Let us rededicate ourselves to protect the sovereignty and integrity of the country at all costs.</p> <p>This House sends its condolences to the bereaved families."</p>					
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(II) Statutory Resolutions

Sl. No.	Subject	Article/ Section of the Constitution/ act	Name of Member who moved	Date of moving and discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
1.	Approval of the Statutory Resolution regarding	Article 356	Shri L.K. Advani	20.11.2001	2-46	Home Ministry	Adopted

	extension of President's rule in State of Manipur						
2.	Disapproval of the Companies (Amendment) Ordinance 2001 (No. 7 of 2001) promulgated by the President on 23.10.2001.	Article 123	Shri Ajoy Chakraborty	26.11.2001 29.11.2001	01-12	Law, Justice and Company Affairs	Withdrawn

* Discussed together with the motion for consideration of the Companies (Third Amendment) Bill, 2001

(iii) Private Member's Resolutions

Sl. No.	Brief Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken	Ministry/ Departments	Remarks
1.	As the decision to withdraw the quantitative restrictions with effect from 1st April, 2001 will seriously affect Indian economy and result in closure of domestic industries and severe unemployment, this House urges upon the Government to review its decision and to re negotiate the terms of General Agreement on Trade and	Shri Sunil Khan	17.8.2001 (Seventh Session) 29.11.2001	1-15 (excluding 1 hour and 57 minutes taken during seventh session)	Commerce and Industry	Negatived

	Tariffs (GATT) in order to protect the industrial and agricultural sector.					
2.	In view of the unabated population explosion in the country which has thwarted all development works, perpetuated inequalities in society and resulted in poverty, unemployment and illiteracy, and which has to be addressed to as a national issue shorn of any political or sectarian consideration, this House calls upon the Government to- (i) expedite the passing of Constitution (Seventh ninth Amendment) Bill, 1992 providing for disqualification for being chosen as, and for being, a member of either House of Parliament of either House of the Legislature of a State for violation of small family norm; and	Smt. Jas Kaur Meena	29.11.2001	1-17	Health and Family Welfare	Discussion not concluded

<p>(ii) bring forward a suitable legislation to bar persons having more than three living children from holding positions and appointments in Government services and to disentitle such persons from availing of benefits under any welfare scheme of the Government.</p>					
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**17. SHORT DURATION DISCUSSIONS
(RULE 193)**

Sl.No.	Brief Subject	Under Rule	Name of member who moved	Date(s) of discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
1.	Problems being faced by the farmers	193	Shri Basudeb Acharia	22.11.2001 26.11.2001	7-26	Agriculture	Discussion concluded
2.	Ayodhya issue	193	Shri Priya Ranjan Dasmunsi	3.12.2001	4-52	Home Affairs	Discussion concluded
3.	On the statement made by the Minister of Commerce & Industry regarding the Fourth Ministerial Conference of WTO held at Doha.	193	Shri Rup Chand Pal	10.12.2001	4-43	Commerce & Industry	Discussion concluded
4.	On the statement made by the Home Minister regarding "terrorist attack on Parliament House".	193	Shri Mulayam Singh Yadav	18.12.2001 19.12.2001	9-08	Home Affairs	Discussion concluded

SHORT DURATION DISCUSSION UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

SUMMARY

Number of notices received : 185

Number of discussions admitted : 5

Number of discussion held : 4

Number of discussions remained part-discussed
: NIL

Total time taken : 26 Hours 09 Minutes

**18. SPEAKER/DEPUTY
SPEAKER/CHAIRMAN
Announcements/Observations/References/Rulings**

Sl.	Subject	By whom	Date
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No.			
1.	*Reference regarding terrorists attack on Parliament House on the 13th December, 2001	The Speaker	14.12.2001
2.	Announcement regarding decision arrived at the meeting of H.S. with Leaders of Parties in Lok Sabha on 18.12.2001 to suspend the Question Hour in order to enable the Home Minister to make a statement regarding terrorists attack on Parliament House, followed by a discussion under Rule 193 on the statement	The Speaker	18.12.2001
3.	Observation regarding suspension of Question Hour to facilitate resumption of inconclusive debate on the statement made by Home Minister on 18.12.2001 regarding terrorists attack on Parliament House	The Speaker	19.12.2001
4.	Announcement regarding security arrangements in Parliament House Complex and constitution of a Steering Committee of Officials and a Parliamentary Committee to guide the Steering Committee for speedy implementation of the report.	The Speaker	19.12.2001
5.	Valedictory reference on the conclusion of eighth session of Thirteenth Lok Sabha	The Speaker	19.12.2001

***A resolution placed by Hon'ble Speaker before the house was also unanimously adopted.
Thereafter, the House adjourned for the day without transacting any business. [vide item No. 16(i)].**

19. STATEMENTS

(i) Statements made/laid by ministers under Rule 372 during Eighth Session of Thirteenth Lok Sabha

Sl.No.	Brief Subject	Name of Minister	Date	Time-Taken
1.	PM's recent visit or Russia, US, UN and UK	Shri Atal Bihari Vajpayee	20.11.2001	0-11
2.	Reported deaths of children in Assam after administration	Dr. C.P. Thakur	22.11.2001	0-04

	of Vitamin 'A'.			
3.	Collision of 214 Dn. Mokama Howrah Passenger Train with Relief Light Engine on Mokama-Kiul section of Eastern Railway's Danapur Division on 20.11.2001.	Shri Nitish Kumar	22.11.2001	0-04
4.	"Deliberations and developments that look place in the 4th WHO Ministerial Conference held in Doha from 9-14 November, 2001	Shri Murasoli Maran	22.11.2001	0-07
5.	Government Business for the week commencing 26.11.2001	Shri Pramod Mahajan	23.11.2001	0-01
6.	Government Business for the week commencing 3.12.2001	Shri Pramod Mahajan	29.11.2001	0-01
7.	Air-violation by US helicopter in Chennai on the 26.11.2001	Shri George Fernandes	29.11.2001	0-04
8.	Government Business for the week commencing 10.12.2001	Shri Pramod Mahajan	7.12.2001	0-01
9.	Supply of Gasohol in the country	Shri Ram Naik	10.12.2001	0-06
10.	Correcting the reply given on 14.8.2001 to Starred Question No.	Shri Ram Naik Shri Vidyasagar Rao	10.12.2001 11.12.2001	0-06 0-01

	328 by Late Shri Madhavrao Scindia and Shri Kirit Somaiya, M.P. regarding report of NHRC and reasons for delay in correcting the reply.			
11.	Terrorist attack on Parliament house	Shri L.K.Advani	18.12.2001	0-11

* Also laid a copy (Hindi and English Versions) on the Table of the House.

(ii) Matters Under Rule 377
Position regarding receipt of replies from ministries concerned during Thirteenth Lok Sabha as on 5.02.2002

	Total Number of matters raised	No. of replies sent to members by ministers and copies endorsed to LSS	Percentage of replies sent to members by the ministers
First Session (20.10.1999 to 29.10.1999)	49	43	87.75
Second Session (29.11.1999 to 23.12.1999)	174	138	79.31
Third Session (23.2.2000 to 17.5.2000)	225	159	70.67
Fourth Session (24.7.2000 to 25.8.2000)	163	125	76.69
Fifth Session (20.11.2000 to 22.12.2000)	188	145	77.13
Sixth Session (19.2.2001 to 27.4.2001)	249	181	72.69
Seventh Session (23.7.2001 to 31.08.2001)	277	154	55.60
Eighth Session (19.11.2001 to 19.12.2001)	148	46	31.08

(iii) Statement showing the time spent on disorderly scenes/interruptions in the House during Eighth Session of Thirteenth Lok Sabha

Date	Time Spent	Time lost due to Adjournment	Remarks
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		of the house following interruptions	
20.11.2001	0-07	-	Interruptions started at 11A.M. and continued upto 11.07 A.M.
22.11.2001	0-12	1-43	Interruptions started at 11 A.M. and continued upto 11.02 A.M. At 11.07 interruptions again started and continued upto 11.17 A.M. At 11.17 A.M. Lok Sabha adjourned to meet again at 2 P.M.
06.12.2001	0-03	5-57	Interruptions started at 11 A.M. and continued upto 11.03 A.M. Lok Sabha adjourned at 11.03 A.M. for the day.
07.12.2001	0-20	4-22	Interruptions started at 12.16 P.M. and continued upto 12.22 P.M. to meet at 2 P.M. Interruptions again started at 2.02 P.M. and continued upto 2.16 P.M. Lok Sabha at 2.16 P.M. for the day.
11.12.2001	0-13	5-38	Interruptions started at 11 A.M. and continued upto 11.09 A.M. Lok Sabha adjourned at 11.09 A.M. to meet at 12 Noon. At 12 Noon Lok Sabha re-assembled and papers/reports were laid/presented. Interruptions again started at 12.09 P.M. and Lok Sabha adjourned 12.09 P.M. to meet at 2 P.M. Interruptions again started at 2 P.M. and continued upto 2.04 P.M. Lok Sabha adjourned at 2.04 P.M. for the day.
12.12.2001	0-02	5-55	Interruptions started at 11 A.M. and continued upto 11.02 A.M. Lok Sabha adjourned to meet at 12 Noon. At 12 noon lok Sabha re-assembled and papers, etc. were laid. Lok Sabha adjourned at 12.02 P.M. to meet at 2.30 P.M. Lok Sabha re-assembled and some reports were presented. Lok Sabha adjourned at 2.31 P.M. for the day.
13.12.2001	0-02	5-58	Interruptions started at 11 A.M. and continued upto 11.02 A.M. Lok Sabha adjourned at 11.02 A.M. for the day.
	0-59	29-33	

Time calculated on the basis of normal time of the house i.e from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

(iv)

Statement indicating matters raised after Question Hour and before taking up of the listed business and the time taken thereon during Eighth Session of thirteenth Lok Sabha

Date	Number of matters raised	Number of Members who spoke	Time Taken H-M
19.11.2001	Nil	Nil	Nil
20.11.2001	3	7	0-40
21.11.2001	Nil	Nil	Nil
22.11.2001	Nil	Nil	Nil

23.11.2001	8	21	1-23
26.11.2001	20	36	1-51
27.11.2001	Nil	Nil	Nil
28.11.2001	7	20	0-58
29.11.2001	13	19	0-50
3.12.2001	1	7	0-57
4.12.2001	3	3	0-10
5.12.2001	30	41	1-21
6.12.2001	Nil	Nil	Nil
7.12.2001	1	1	0-09
10.12.2001	4	6	0-36
11.12.2001	Nil	Nil	Nil
12.12.2001	Nil	Nil	Nil
13.12.2001	Nil	Nil	Nil
14.12.2001	Nil	Nil	Nil
18.12.2001	Nil	Nil	Nil
19.12.2001	Nil	Nil	Nil
Total	90	161	8-55

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE EIGHTH SESSION OF THIRTEENTH LOK SABHA

Business	Time Taken H-M	Percentage of the total time taken
ADJOURNMENT MOTION	0-04	0.08
BILLS		
(a) Government Bills	11-39	14.63
(b) Private Member's Bills	2-31	3.16
BUDGETS		
(a) Railway Budget	4-11	5.26
(b) General Budget	4-53	6.13
(c) Budget in respect of State under President's Rule	1-01	1.28
CALLING ATTENTION NOTICES	0-36	0.75
DISCUSSIONS- Short Duration Discussions (Rule 193)	26-09	32.85
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	8-55	11.20
MATTERS UNDER RULE 377	1-11	1.49
QUESTIONS	9-03	11.37
RESOLUTIONS- (a) Resolution placed before the House by the Speaker	0-02	0.04

(b) Statutory Resolutions	*2-46	3.47
(c) Private Members' Resolutions	2-32	
STATEMENTS (RULE 372)	0-51	1.07
OTHER MATTERS such as Paper Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	3-31	4.04
Total	79-37	100

*Joint discussion took place on Statutory Resolutions [*vide* Statement No. 16 (ii) S. No. 2] and Motion for consideration of connected Government Bills [*vide* Statement No. 3 (i) S.No. 4]. Time taken on Joint Discussion has been shown under Government Bills.